

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE AMBIKA SUGARS LIMITED Date of Commencement of Liquidation: 20-06-2022; List of Stakeholders as on Date: 19-08-2022; Name of IP: Mr. Anurag Goel; Process Number: 1; Last 5 digit of registration number: 11460

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|----------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | 63037989 | | 63037989 | | | | NA |
| 2 | Liquidation costs incurred till date | | 2330186 | | 2330186 | | | | NA |
| 3 | Secured financial creditors | 11 | 14089115123.23 | 10 | 13720397739.20 | | 287086744.03 | 81630640 | Annexure 3 |
| 4 | Unsecured financial creditors | 3 | 1366544847.61 | 3 | 1325186255.86 | | | 41358591.75 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 437 | 437743701.26 | 437 | 77516967.22 | | 360226734.04 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 82 | 98618265 | 63 | 21578154 | | 77040111 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 7 | 933190829 | 7 | 933190829 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 8691 | 897501585.12 | 8686 | 545211683 | | 251977048.12 | 100312854 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 2 | 891507367.78 | 2 | 175320320 | | 526726741 | 189460306.78 | Annexure 9 |
| Total | | 9233 | 18779589894 | 9208 | 16863770123.28 | 0 | 1503057378.19 | 412762392.53 | |